

C.P. No.228 of 2016

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of :

M/s. Tulsyan Flexsys Private Limited, a company incorporated under the provisions of the Companies Act, 1956 and having its registered office at 5A, Robinson Street Kolkata-700017, West Bengal.

.... Company

And

In the Matter of:

M/s. Rio Sales Enterprises Private Limited, a company incorporated under the provisions of Companies Act 1956 and having its registered office at Unit No.503, Mukti Chamber, 4, Clive Row, Kolkata-700001, West Bengal.

..... Petitioning Creditor

Notification to the Official Liquidator of winding up order.

**To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.**

Order pronounced on 31.01.2018 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **M/s. Tulsyan Flexsys Private Limited**
2. Registered office of the Company : 5A, Robinson Street Kolkata-700017, West Bengal.
3. Petitioner's Advocate : R.K. Khandelwal & Co.
Advocates
Temple Chamber,
3rd Floor, Room No.80,
6, Old Post Office Street,
Kolkata-700001.
4. Date of presentation of the petition : 07.03.2016.

Dated this 16th March, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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Notification to the Registrar of Companies of winding up order.

Tor
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta - 700 020.

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